

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 627
CAA-14/ND/2023

IN THE MATTER OF:

M/s. Marc Papers Pvt. Ltd. with
M/s. Rakesh Papers Pvt. Ltd.

...APPLICANT

Section

U/s 230-232

Order delivered on 14.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv Sarthak Jain

For the RD

:

For the OL

:Ms. Tanuja Rawat, Adv .

For the Income Tax Department

:

ORDER

Due to paucity of time, matter is now adjourned to **20.04.2023**.

Sd/-
(Court Officer)